

Deploying Tihar jail warders at juvenile homes

3194. SHRIMATI BRINDA KARAT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government has decided to deploy Tihar jail warders at juvenile homes across Delhi; and

(b) if so, the reasons for the same?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) The Government of NCT of Delhi has intimated that Tihar jail warders were deployed in one Juvenile Home only, due to an emergency situation in which there was arson and injury. However, they have been withdrawn.

Confidentiality of data collected for NPR

3195. SHRIMATI BRINDA KARAT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether information is being collected from all citizens for the National Population Register (NPR) alongwith the ongoing Census process;

(b) whether confidentiality of data is protected under the provisions of the Census Act, 1948;

(c) whether Government intends to create a biometric database of all the citizens through the NPR process comprising of photographs, 10 fingerprints and IRIS scan;

(d) if so, the estimated cost of creating such a biometric database;

(e) whether the biometric database is being created to strengthen the security of the country; and

(f) if so, whether the data base would be shared with security agencies like the CBI, IB, RAW, NIA, etc.?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (f) The Government has decided to create a National Population Register (NPR) in the country by collecting information on specific characteristics of each 'usual resident' alongwith Houselisting and Housing Census, 2010. The NPR is being created under the Citizenship Act, 1955 and Citizenship (Registration of Citizens and Issue of National Identity Cards) Rules, 2003. The data collection for creating NPR has been completed. The NPR would also have photographs, 10 finger prints and IRIS of all 'usual resident' who are of age 5 years and above. Once data would be ready it would be put in public domain for inviting claims/objections. The NPR database, then would be sent to Unique Identification Authority of India (UIDAI) for